

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
STARRED QUESTION NO. *236**

TO BE ANSWERED ON THE 8TH AUGUST, 2018/SHRAVANA 17, 1940 (SAKA)

IPS PROBATIONERS FAILING IN BASIC COURSE EXAM

***236. SHRI P. L. PUNIA:**

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that 119 of 122 IPS officers of 2016 batch have failed in their basic course exam at Hyderabad Academy;**
- (b) if so, whether Government is proposing to extend their probation; and**
- (c) the details of their cadres and place of current postings?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJIJU)**

(a) to (c): A statement is laid on the Table of the House.

STATEMENT AS REFERRED TO IN REPLY TO PARTS (A) TO (C) OF THE RAJYA SABHA STARRED QUESTION NO. *236 FOR ANSWER ON 08.08.2018 REGARDING "IPS PROBATIONERS FAILING IN BASIC COURSE EXAM"

(a): The Sardar Vallabhai Patel National Police Academy, Hyderabad (SVP NPA) conducts Basic Course Training for IPS Probationers in two phases, Phase-I and Phase-II. A total of 122 IPS Probationers are currently undergoing Phase-II of Basic Course Training of which 104 are from 2016 batch and remaining from previous batches of Indian Police Service. The Probationers, in the course of their training, are required to appear in periodical tests and exam at the end of Phase-I. The probationers who do not clear any component of the examination during the Basic Course Training Phase-I are given opportunity to appear in the re-examination in that component in Phase-II or even thereafter. The process of re-examinations in Indoor and Outdoor for these Probationers of 2016 Batch, who are undergoing Phase-II Training of the Basic Course in the Academy, is still to be completed.

(b): Dose not arise.

(c): Dose not arise.
